

(A)

N/S. Aswini Kr. Mishra  
 Jaydev Sengupta  
 B. B. Acharya  
 CAT/J/II

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

Mr. Ashok Mohanty

O.A./I.A./B.A. No..... 784/199

Mr. Ashok Mohanty  
 & Ors. ....Applicant(s)

versus  
 Union of India & Ors. ....Respondent(s)

Sr. No.	Date	Order with Signature
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## REGISTER

*Sw*  
 Registrar

1. 28.10.96

1. P.O. for Rs 50/-  
 has been filed.  
 Fees Regd. P.  
 28.10.96

2. 6.11.96.

Heard Sri J. Sengupta, counsel for the applicants. After perusing the averments admit. Issue notice to the respondents to file counter within four weeks. Rejoinder, if any be filed two weeks thereafter. Requisites have been filed.

*Sw*  
 Registrar

28.10.96  
 So(A)

3 28.6.2001

Learned counsel for the petitioner has filed a Memo stating that the prayer made by the applicants in this O.A. have been granted by the departmental authorities.

We have heard Shri A.K. Mishra, learned counsel for the petitioners and Shri Ashok Mohanty, learned senior counsel for the respondents. In view of submissions made by both sides, the O.A. is disposed of for having become infructuous.

*Sw*  
 For Admin. P.

*Sw*  
 5/11/96

Branch

Notice may be sent to all O.A. by Registered

*Sw*  
 12.11.96  
 28.6.2001

*Sw*  
 VICE-CHAIRMAN  
 28.6.2001